

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 16
IA No. 208/JPR/2024
IA No. 02/JPR/2024
CP No. (IB)- 29/95/JPR/2024
Under Section 95 of IBC, 2016

In the matter of:

Jumbo Finvest (India) Ltd.

... Petitioner/Creditor

Versus

Charan Singh Khangarot

...Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Prateek Kedawat, Adv.

For the Corporate Debtor : Bhriugu Sharma, Adv.
Himanshu Kaushik, Adv.

ORDER

List the matter on 22.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 17, 2024